

Seventeenth Loksabha

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Title: Need to ensure that beneficiaries are handed over the houses constructed under the PMAY at the earliest in Andhra Pradesh.

SHRI JAYADEV GALLA (GUNTUR): Thank you, Sir, for giving me this opportunity.

The Government of India, under the Pradhan Mantri Awas Yojana had generously sanctioned 12,32,237 houses to Andhra Pradesh. This was in 2015. The Government of Andhra Pradesh had completed the construction of 84,000 houses, while another 75,000 houses were close to completion. Beneficiary selection had been completed and the beneficiaries have been waiting to take their houses since the end of Elections in 2019.

After the Elections, the YSR-led Government started following their *modus operandi* of vendetta politics, and the houses constructed during the TDP regime have been kept idle. After nearly 16 months, handing over of the houses to beneficiaries is eagerly awaited. ...(*Interruptions*) The COVID-19 pandemic has put further strain on them financially. ...(*Interruptions*)

Therefore, I request the hon. Minister for Housing and Urban Development to take immediate steps to ensure that the beneficiaries are handed over the houses under the PMAY at the earliest. ...(*Interruptions*) Such a step by the Government of India would go a long way in ensuring comfortable and dignified living of the poor. ...(*Interruptions*)